

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.4072/2017

Wednesday, this the 11th day of July, 2018

**Hon'ble Mr. K.N. Shrivastava, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Surjeet Kumar
s/o Sh. Roop Chander Sonkar
Roll No.69003935
Age about 39 years
r/o N-18/125, L Block, JJ Colony
Wazirpur, Delhi – 52

..Applicant

(Mr. B K Berera, Advocate)

Versus

1. The Govt. of NCT of Delhi
Through the Chief Secretary
Delhi Secretariat, Players Building,
New Delhi
2. The Secretary
Delhi Subordinate Services Selection Board
Govt. of NCT of Delhi,
F-18, Institutional Area,
Karkardooma, Delhi – 92
3. The Secretary
Directorate of Education, Old Sectt.
Govt. of NCT of Delhi
Delhi – 110 054

..Respondents

(*Nemo*)

O R D E R (ORAL)

Mr. K.N. Shrivastava:

Mr. B K Berera, learned counsel for applicant submits that the relief prayed for in this O.A. has already been granted by the

respondents and as such this O.A. has become infructuous. Dismissed as such.

(S.N. Terdal)
Member (J)

July 11, 2018
/sunil/

(K.N. Shrivastava)
Member (A)